

THE ESSENTIAL SUPPLIES (TEMPORARY POWERS)
AMENDMENT ACT, 1950.
No. LXXII OF 1950.



An Act further to amend the Essential Supplies (Temporary Powers) Act, 1946.

[23rd December, 1950]

BE it enacted by Parliament as follows:—

1. **Short title.**—This Act may be called the Essential Supplies (Temporary Powers) Amendment Act, 1950. [second]

2. **Amendment of section 3, Act XXIV of 1946.**—In section 3 of the Essential Supplies (Temporary Powers) Act, 1946,—

(a) in sub-section (1), for the words “notified order” the word “order” shall be substituted;

(b) after sub-section (1), the following sub-section shall be inserted, namely:—

“(1A) An order made under sub-section (1) shall,—

(a) in the case of an order of a general nature or affecting a class of persons, be notified in the Official Gazette; and

(b) in the case of an order affecting an individual person, be served on such person—

(i) by delivering or tendering it to that person, or

(ii) if it cannot be so delivered or tendered, by affixing it on the outer door or some other conspicuous part of the premises in which that person lives and the written report whereof should be witnessed by two persons living in the neighbourhood.”

3. **Repeal of Ordinance XXXI of 1950.**—(1) The Essential Supplies (Temporary Powers) Amendment Ordinance, 1950 (XXXI of 1950) is hereby repealed.

(2) Notwithstanding such repeal, anything done or any action taken in the exercise of any power conferred by or under the said Ordinance shall be deemed to have been done or taken in the exercise of the powers conferred by or under this Act, as if this Act were in force on the day on which such thing was done or action was taken.

(3) References in section 2 of this Act to any provision of the Essential Supplies (Temporary Powers) Act, 1946 (XXIV of 1946) shall be construed as references to that provision as in force immediately before the commencement of the said Ordinance.

Price anna 1 or 1½.

GIPD—S1—1157 M of Law—6-13-51—3,500

4 Ins. by S. 3 + Sch II of Act 48 of 1952.